

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**[LGCL URBAN HOMES (INDIA) LLP. (PROJECT UNITED TOWERS)**  
**OPERATING IN REAL ESTATE SECTOR AT BENGALURU**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	LGCL Urban Homes (India) LLP. (Project United Towers) having PAN no. AAFL8034B and CIN No. AAB4374. The CIRP is restricted to the Project United Towers only.
2. Address of the registered office	No 12/1, Rest House Road NA Bangalore Karnataka 560001.
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	United Towers Project site is located at Sy. No. 20/4, Kadubeesanahalli Village, Varthur Hobli, Marathahalli Subdivision, Ward No.150, Mahadevapura Zone, Bengaluru.
5. Installed capacity of main products/ services	Residential flats on a Land parcel of around 2924.89 Sq. Mt. Total Built up area- 9757.85 Sq. Mt. with Basement, Ground Floor, 7 Upper Floors and Terrace.
6. Quantity and value of main products/ services sold in last financial year	Nil. Project is stalled in 2020. Total Flats Proposed is 50 Flats (total saleable area: 81136 sft.), Developer's share is 27 flats of 43,009 sft, of which 11 flats ( 19,496 sft) are yet to be sold.
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Details are available with the Resolution Professional. Kindly contact <a href="mailto:cirp.lgclCD@gmail.com">cirp.lgclCD@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available with the Resolution Professional. Kindly contact <a href="mailto:cirp.lgclCD@gmail.com">cirp.lgclCD@gmail.com</a>
10. Last date for receipt of expression of interest	6.00 PM on 28/01/2025
11. Date of issue of provisional list of prospective resolution applicants	02/02/2025
12. Last date for submission of objections to provisional list	6.00 PM on 07/02/2025
13. Date of issue of final list of prospective resolution applicants	17/02/2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03/02/2025
15. Last date for submission of resolution plans	03/03/2025
16. Process email id to submit Express of Interest	<a href="mailto:cirp.lgclCD@gmail.com">cirp.lgclCD@gmail.com</a>

s/d

  
**Smt. Ramanathan Bhuvaneshwari.**

IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864

**Address:** C-006, Pioneer Paradise, 24<sup>th</sup> Main Road,  
7<sup>th</sup> Phase, JP Nagar, Bangalore-560078.

**For LGCL Urban Homes (India) LLP. (Project United Towers)**

Dated 13.01.2025 /Bengaluru